

ITEM NO.102

COURT NO.15

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2230/2012

CENTRAL INFORMATION COMMISSION

Appellant(s)

VERSUS

D.D.A . & ANR.

Respondent(s)

Date : 01-03-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Sanjay Jain, A.S.G.
Mr. R. Balasubramanian, Sr. Adv.
Mr. Mukul Singh, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Gautam Bhardwaj, Adv.
Mr. Santosh Kumar Vishwakarma, Adv.
Ms. Sujatha Bagadhi, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Nitin Mishra, AOR
Ms. Binu Tamta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. R. Balasubramanian, learned senior counsel appearing for the appellant submitted that the Government of India has framed new set of Rules and it is in the pipeline. Therefore the matter is adjourned by eight weeks.

(RADHA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)